

DIVISION BENCH
COURT - I

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/213(KB)2023

IN

C.A.(CAA)/99(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	R. M. FOOTWEAR PRIVATE LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

Appearances (via video conferencing/physically)

Mr. Shreyansh Kothari, CA : For Petitioner

ORDER

1. Ld. Authorized Representative for the petitioner present.
2. Let a fresh affidavit of service be filed through person duly authorized by the petitioner company. One week's time is allowed.
3. Post this matter on **27/2/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)